

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &  
IA NO. 158 OF 2017**

**Dated : 06<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Mangalore Minerals Pvt. Ltd. ...Applicant(s)**

**Versus**

**Petroleum and Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava  
Mr. Prakhar Kaintura for R-1

Counsel for the Respondent(s) : Mr. Sunil Kumar Rai for R-1  
Mr. S. K. Pandey for R-2 & R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.09.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/bn*